

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 9<sup>th</sup> June, 2021

**No. LJ(B).53/93/Pt/194-** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Higher Secondary School Teachers as Executive Magistrates in the interest of Public Services within the jurisdiction of Rongram C & RD Block, West Garo Hills District with immediate effect and until further orders:-

Sl. No	NAME OF OFFICER (S)	DESIGNATION
1.	SHRI. BILLYBOND S. MOMIN	Asst. Teacher, Rongram Hr. Sec. School
2.	SHRI. FERDEL D. SANGMA	Asst. Teacher, Rongram Hr. Sec. School
3.	SHRI. GAURANGA DE	Asst. Teacher, Rongram Hr. Sec. School
4.	SHRI. DICKY NONGRUM	Asst. Teacher, Rongram Hr. Sec. School
5.	SHRI. ALLAN A. SANGMA	Asst. Teacher, Rongram Hr. Sec. School
6.	SHRI. BABULAL MARAK	Asst. Teacher, Rongram Hr. Sec. School



(L.K. Swett)

*Under Secretary to the Government of  
Meghalaya,  
Law (B) Department  
Dated Shillong the 9<sup>th</sup> June, 2021*

**Memo No. LJ(B).53/93/Pt/194-A**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No. COVID-19/WGH/2020/206 Dtd. Tura the 8<sup>th</sup> June 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,  
Law (B) Department*